

**D. DEPARTMENT OF EX-SERVICEMEN WELFARE
(POORVA SAINIK KALYAN VIBHAG)**

1. Matters relating to Armed Forces Veterans (Ex-Servicemen) including pensioners.
2. Armed Forces Veterans (Ex-Servicemen) Contributory Health Scheme.
3. Matters relating to Directorate General of Resettlement and Kendriya Sainik Board.
4. Administration of :-
 - (a) the Pension Regulations for the Army, 1961 (Parts I and II);
 - (b) the Pension Regulations for the Air Force, 1961 (Parts I and II);
 - (c) the Navy (Pension) Regulations, 1964; and
 - (d) The Entitlement Rules to Casualty Pensionary Awards to the Armed Forces Personnel, 2008.